GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA

UNSTARRED QUESTION NO: 33

(TO BE ANSWERED ON THE 1st December 2025)

PROPOSAL FOR INTRODUCTION OF ONE ROUTE, ONE FARE SCHEME

33. SHRI JAGGESH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that currently airfares vary widely depending on when tickets are booked, and this unpredictability discourages travellers, especially those from middle or low-income groups;
- (b) whether unstable fares may deter travellers, reducing tourism revenue and economic benefits linked to aviation sector;
- (c) whether Government proposes to make air travel affordable, transparent and predictable to make regional routes more attractive and sustainable;
- (d) whether Government proposes to introduce a one route, one fare scheme for flights in the country; and
- (e) if so, the details thereof, and the earliest when the scheme will be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): The airfares established by airlines are dynamic in nature and follow the principle of demand & supply. The fares are also dependent on numerous factors such as number of seats already sold on a particular flight, prevailing fuel price, capacity of aircraft operating on the route, competition on the sector, season, holidays, festivals, long weekends, events etc.

The domestic airline pricing runs in multiple levels (bucket or Reservation Booking Designator) which is in line with global practice. The lower fare in fare bucket is available for advance booking much earlier. As time lapses and date of journey approaches closer, the fare in higher side of fare bucket is made available as per the respective airline policy.

- (b): India has established itself as the fastest-growing aviation market in the world. Currently, it ranks as the third-largest domestic aviation market, following only the United States and China. The passenger traffic carried by scheduled Indian operators increased from 153.7 million in FY 2023-24 to 165.5 million in FY 2024-25, reflecting a 7.7% year-on-year growth.
- (c): The Government, through the UDAN (Ude Desh ka Aam Nagrik) scheme, already ensures affordable and transparent airfare on Regional Connectivity Scheme (RCS) seats by prescribing a maximum permissible fare cap for the Viability Gap Funding (VGF)- supported seating capacity. This mechanism promotes viability and attractiveness of regional routes and enhances connectivity for the common citizen.
- (d) & (e): Alliance Air Aviation Limited, a Government of India Public Sector Undertaking (PSU) has introduced One Route, One Fare scheme on pilot basis. This scheme provides fixed fare in selected 25 routes for period from 13.10.2025 to 31.12.2025.
